NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No.61/560(6)/NCLT/AHM/2017(New) C.P. No. 131/560(6)/NCLT/AHM/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

Name of the Company:

Faisal Abdul Gaffar Kapadia & Ors.

Registrar of Companies

Section of the Companies Act:

Sections 560(6) of the Companies Act, 1956

| S.NO. NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|------------------------------|-------------|----------------------|-----------|
| 1. NATALHA SUTARIA | SR. ADV. | PETITIONER | Robanha. |
| 2. MANAW PANERI | APU. | INTERVENOR ME Pareed | |

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Original Petitioner. Learned Advocate Mr. Devang Vyas present for Original Respondent.

In view of the pendency of TP 61-A/2017 for orders.

List the matter on 20.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 6th day of September, 2017.